

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 4/AM10 HELD ON 22.04.2009 UNDER CHAIRMANSHIP OF
SHRI V.K. SRIVASTAVA, ADGFT**

Meeting No. **4/87-NC-7/2009** of **NORMS COMMITTEE (NC-7)** dealing with **'Plastic & Rubber Products'** was held on **22.04.2009** under Chairmanship of **Shri V.K. Srivastava, Addl. DGFT, Udyog Bhawan, New Delhi-110011.** Following officials attended:

- 1) Shri Akash Taneja, Jt.DGFT
- 2) Shri Ishwar Singh, Deputy DGFT and Convener
- 3) Shri Shaish Kumar, Industrial Advisor, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No.3/AM10 held on 15.04.2009

3. Committee, after deliberations, **deferred** all the cases.

1	Case No.:81/46/87-ALC1/2007	Party Name:KLN LOYKASTS PVT.LTD,	Meet No/Date:4/87-ALC1/2009 22.04.2009	Status: Deferred
	HQ File :01/87/050/00706/AM08/	RLA File :07/24/040/00584/AM08/	Lic.No/Date:0710055691 05.02.2008	Defer Date: 06.05.2009
	Position: Information is awaited from the firm.			

2	Case No.:21/10/87-ALC1/2008	Party Name:ARMACELL INDIA PVT. LTD.	Meet No/Date:4/87-ALC1/2009 22.04.2009	Status: Deferred
	HQ File :01/87/050/00199/AM09/	RLA File :31/24/040/00414/AM08/	Lic.No/Date:3110033391 01.04.2008	Defer Date: 06.05.2009
	Position: Reply received from the firm and the same has been sent to D/o C&PC.			

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3	Case No.:32/10/87-ALC1/2008	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:4/87-ALC1/2009 22.04.2009	Status: Deferred
	HQ File :01/87/050/00210/AM09/	RLA File :05/24/040/00320/AM07/	Lic.No/Date:0510220805 22.05.2008	Defer Date: 06.05.2009
	Position: Information is awaited from the firm.			

4	Case No.:33/10/87-ALC1/2008	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:4/87-ALC1/2009 22.04.2009	Status: Deferred
	HQ File :01/87/050/00211/AM09/	RLA File :05/24/040/00749/AM07/	Lic.No/Date:0510220808 22.05.2008	Defer Date: 06.05.2009
	Position: Information is awaited from the firm.			

5	Case No.:35/10/87-ALC1/2008	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:4/87-ALC1/2009 22.04.2009	Status: Deferred
	HQ File :01/87/050/00213/AM09/	RLA File :05/24/040/00748/AM07/	Lic.No/Date:0510220806 22.05.2008	Defer Date: 06.05.2009
	Position: Information is awaited from the firm.			

6	Case No.:7/14/87-ALC1/2008	Party Name:BAFNA OPTICS	Meet No/Date:4/87-ALC1/2009 22.04.2009	Status: Deferred
	HQ File :01/87/050/00288/AM09/	RLA File :03/94/040/00400/AM08/	Lic.No/Date:0310477554 04.07.2008	Defer Date: 06.05.2009
	Position: Information is awaited from the firm.			

7	Case No.:3/39/87-ALC1/2008	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2009 22.04.2009	Status: Deferred
	HQ File :01/87/050/00623/AM09/	RLA File :31/24/040/00043/AM09/	Lic.No/Date:3110036660 29.12.2008	Defer Date: 06.05.2009
	Position: Copy of application is awaited from RLA, Pune.			

8	Case No.:2/40/87-ALC1/2008	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:4/87-ALC1/2009 22.04.2009	Status: Deferred
	HQ File :01/87/050/00634/AM09/	RLA File :07/24/040/00396/AM09/	Lic.No/Date:0710062195 02.01.2009	Defer Date:

	Position: D/o C&PC will furnish comments.	06.05.2009
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9	Case No.:6/40/87-ALC1/2008	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:4/87-ALC1/2009 22.04.2009	Status: Deferred
	HQ File :01/87/050/00638/AM09/	RLA File :07/24/040/00557/AM09/	Lic.No/Date:0710062223 05.01.2009	Defer Date: 06.05.2009
	Position: D/o C&PC will furnish comments.			

10	Case No.:7/40/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:4/87-ALC1/2009 22.04.2009	Status: Deferred
	HQ File :01/87/050/00639/AM09/	RLA File :31/24/040/00275/AM09/	Lic.No/Date:3110036908 06.01.2009	Defer Date: 06.05.2009
	Position: D/o C&PC will furnish comments.			

11	Case No.:8/40/87-ALC1/2008	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:4/87-ALC1/2009 22.04.2009	Status: Deferred
	HQ File :01/87/050/00640/AM09/	RLA File :07/24/040/00549/AM09/	Lic.No/Date:0710062285 07.01.2009	Defer Date: 06.05.2009
	Position: D/o C&PC will furnish comments.			

12	Case No.:9/40/87-ALC1/2008	Party Name:PRIME PROGRESSION EXPORT & SERVICES PVT.LTD.,	Meet No/Date:4/87-ALC1/2009 22.04.2009	Status: Deferred
	HQ File :01/87/050/00641/AM09/	RLA File :07/24/040/00534/AM09/	Lic.No/Date:0710062294 07.01.2009	Defer Date: 06.05.2009
	Position: Information is awaited from the firm.			

13	Case No.:1/44/87-ALC1/2008	Party Name:VEE KAY VIKRAM & CO	Meet No/Date:4/87-ALC1/2009 22.04.2009	Status: Deferred
	HQ File :01/87/050/00672/AM09/	RLA File :08/24/040/00176/AM09/	Lic.No/Date:0810077777 30.01.2009	Defer Date: 06.05.2009
	Position: D/o C&PC will furnish comments.			

14	Case No.:3/44/87-ALC1/2008	Party Name:FARCOM CABLE SYSTEMS PRIVATE	Meet No/Date:4/87-ALC1/2009	Status: Deferred
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		LIMITED,	22.04.2009	
	HQ File :01/87/050/00674/AM09/	RLA File :07/24/040/00591/AM09/	Lic.No/Date:0710062700 03.02.2009	Defer Date: 06.05.2009
Position: D/o C&PC will furnish comments.				

15	Case No.:8/46/87-ALC1/2008	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:4/87-ALC1/2009 22.04.2009	Status: Deferred
	HQ File :01/87/050/00687/AM09/	RLA File :03/94/040/00966/AM09/	Lic.No/Date:0310506816 12.02.2009	Defer Date: 20.05.2009
	Position: With DIPP letter dated 23.04.2009, the Committee decided to call for following information from the firm: 1) Technical reason for increase in the quantity of Polyester Tyre Cord in the formulation as composed to earlier licence for same export product. 2) Production / Consumption data duly certified by C.E.			

16	Case No.:2/50/87-ALC1/2008	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:4/87-ALC1/2009 22.04.2009	Status: Deferred
	HQ File :01/87/050/00699/AM09/	RLA File :07/24/040/00635/AM09/	Lic.No/Date:0710063181 20.02.2009	Defer Date: 06.05.2009
	Position: D/o C&PC will furnish comments.			

17	Case No.:3/50/87-ALC1/2008	Party Name:PENNWALT AGRU PLASTICS LTD.	Meet No/Date:4/87-ALC1/2009 22.04.2009	Status: Deferred
	HQ File :01/87/050/00700/AM09/	RLA File :34/24/040/00209/AM09/	Lic.No/Date:3410023562 20.02.2009	Defer Date: 06.05.2009
	Position: D/o C&PC will furnish comments.			

18	Case No.:6/50/87-ALC1/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:4/87-ALC1/2009 22.04.2009	Status: Deferred
	HQ File :01/87/050/00703/AM09/	RLA File :02/24/044/00005/AM09/	Lic.No/Date:0210123648 25.02.2009	Defer Date: 06.05.2009
	Position: Copy of application is awaited from RLA, Kolkata.			

19	Case No.:1/4/87-ALC1/2009	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2009 22.04.2009	Status: Deferred

	HQ File :01/87/050/00006/AM10/	RLA File :03/94/040/01095/AM09/	Lic.No/Date:0310514851 08.04.2009	Defer Date: 27.05.2009
	Position: New case; copy of application is awaited from RLA.			

20	Case No.:2/4/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2009 22.04.2009	Status: Deferred
	HQ File :01/87/050/00007/AM10/	RLA File :03/95/040/00421/AM09/	Lic.No/Date:0310514998 08.04.2009	Defer Date: 27.05.2009
	Position: New case; copy of application is awaited from RLA.			

21	Case No.:3/4/87-ALC1/2009	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:4/87-ALC1/2009 22.04.2009	Status: Deferred
	HQ File :01/87/050/00008/AM10/	RLA File :11/24/040/00081/AM09/	Lic.No/Date:1110020023 09.04.2009	Defer Date: 27.05.2009
	Position: New case; copy of application is awaited from RLA.			

22	Case No.:4/4/87-ALC1/2009	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:4/87-ALC1/2009 22.04.2009	Status: Deferred
	HQ File :01/87/050/00009/AM10/	RLA File :07/24/040/00695/AM09/	Lic.No/Date:0710064114 13.04.2009	Defer Date: 27.05.2009
	Position: New case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
